

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 2929 of 2021

H.R. Builders, New Delhi, through its proprietor, Mr. Hans Raj Dhankar
... .. Petitioner

Versus

Damodar Valley Corporation, through the Sr. Division Engineer (C), Maithan
Division, Dhanbad

... .. Respondents

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner	: Mr. Himanshu Upadhyay, Advocate
	: Mr. Bharat Kumar, Advocate
For the Respondent-DVC	: Mr. Anil Kumar Sinha, Sr. Advocate
	Mr. Srijit Choudhary, Advocate
	Mr. Abhishek Sinha, Advocate

04/06.09.2021 The present case is taken up through video conferencing.

Learned counsel for the petitioner submits that in pursuance of order dated 26.08.2021, the petitioner has extended the period of bank guarantee having its validity till 27.09.2021.

Since pleadings in this case are complete, put up this case on 20.09.2021 under the heading "For Admission".

(Rajesh Shankar, J.)

Ritesh